

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

206. CP/199(MB)2017

IN THE MATTER OF

Progility Technologies Pvt. Ltd.

U/s 441 of the Companies Act, 2013

Order Delivered on 24.04.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: None present.

For the RoC: Ms. Rujuta Bankar (VC)

ORDER

None for the Petitioner. **Reserved for Orders.**

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/